GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 3547 TO BE ANSWERED ON 21.12.2015

Private Universities

3547. DR. C. GOPALAKRISHNAN:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether Government has established any new universities including private in the country during the last three years and the current year, State-wise;
- (b) if so, the details thereof;
- (c) whether the Government has granted permission to private universities to collaborate with foreign institutions;
- (d) if so, the details thereof;
- (e) whether the certificates issued by private universities are not approved by the Government for its various services in the country; and
- (f) if so, the reasons therefor and the steps taken by the Government in this regard?

ANSWER MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): Yes Madam. During the last three years (2012, 2013 and 2014) and current year, 139 Universities (2 Central Universities, 32 State Universities, 104 Private Universities and 1 Deemed to be University) have been established in the Country. The State-wise details of these Universities are as under:

Central University (2): Uttar Pradesh-1 and Bihar-1.

State University (32): Assam-2, Delhi-1, Gujarat-2, Haryana-4, Kerala-3, Madhya Pradesh-1, Punjab-1, Rajasthan-6, Telangana-2, Tamil Nadu-3, Uttar Pradesh-1 and West Bengal-6. **Private University (104):** Arunachal Pradesh-7, Assam-2, Chhatisgarh-3, Gujarat-9,

Haryana-12, Himachal Pradesh-5, Jharkhand-2, Karnataka-10, Maharashtra-4, Madhya

Pradesh-5, Manipur-1, Odisha-1, Punjab-8, Rajasthan-15, Sikkim-1, Uttar Pradesh-7, Uttarakhand-5 and West Bengal-7.

Deemed to be University (1): Haryana-1.

- (c) & (d): No, Madam.
- (e) & (f): Degrees awarded with due permission of University Grants Commission (UGC) by approved Private Universities are valid for all purposes including appointments in Government services in the country.
